Annexure 3

Name of the Corporate Debtor: Blu-Smart Mobility Limited Date of commencement of CIRP: 28-07-2025 List of Creditors as on: 11-08-2025

List of Secured Financial Creditors (other than Financial Creditors belonging to any class of Creditors)

(Amount in ₹) Details of claim received Details of claim admitted Amount of any Amount of nt of continge Amount of claim under Name of creditor mutual dues, tha claim not Remarks, if any Amount covered by security Amount covered by % of voting Date of receipt Amount claimed Amount of claim admitted Nature of claim related claim verification may be setoff admitted interest guarantee share in CoC First Pari-Passu Charge fo Movable Properties including Plant & Machinery, Intangible assets, Claim has been provisionally 83.614.344.18 83,614,344,18 Clime Finance Private Limited 06-08-2025 Term Loan No 8.65% Receivables and Bank A/cs except admitted. Digital Escrow Floating paripasu floating charge on all existing and future book Capup Financial Services Private Claim has been provisionally 1.84% 07-08-2025 17.812.936.00 17.812.936.00 Term Loan debts receivables inventory. Yes No unencumbered Cash and Cash equivalents Catalyst Trusteeship Limited for an Hypothecation over Movable and Claim has been provisionally 3 08-08-2025 147.004.115.00 147.004.115.00 15.21% on behalf of MMG Realtech Private Debentures No Surrent Assets of Corporate Debtor admitted. Limited (ISIN - INF0B7Y07100) Catalyst Trusteeship Limited for an Hypothecation over Movable and Claim has been provisionally 11-08-2025 26,190,752.00 26,190,752.00 Debentures No 2.71% on behalf of LC Venture Debt Fund urrent Assets of Corporate Debto admitted. Catalyst Trusteeship Limited for an Hypothecation over Movable and Claim has been provisionally 5 an hehalf of Incred Credit 11-08-2025 13 398 443 00 13 398 443 00 Dehentures Nο 1 39% urrent Assets of Corporate Debto Catalyst Trusteeship Limited for an n behalf of Sree Rayalaseema Hi-Strength Hypo Ltd., TGV Industries Hypothecation over Movable and Claim has been provisionally 11-08-2025 248 271 291 00 248 271 291 00 Dehentures Nο 25 69% Pvt. Ltd, Pico Capital Pvt. Ltd. And Current Assets of Corporate Debtor admitted. Others (ISIN - INE0B7Y07092 and INE0B7Y07118) Catalyst Trusteeship Limited for an Hypothecation over Movable and on behalf of Promila Grover, Basons Claim has been provisionally 149,674,242.00 149,674,242.00 15.49% 11-08-2025 nvestments Pvt Ltd. and others urrent Assets of Corporate Debtor admitted. (ISIN - INE0B7Y07159) Catalyst Trusteeship Limited for ar n behalf of India Emerging Credit Hypothecation over Movable and Claim has been provisionally Opportunities Fund, J.P. Plaschem 11-08-2025 99,195,128.00 99,195,128.00 Debentures 10.27% Current Assets of Corporate Debtor admitted. Pvt. Ltd. and others (ISIN -INF0B7Y07142) Catalyst Trusteeship Limited for an on behalf of Zahan Nikhil Sawhney, 98.915.097.00 98.915.097.00 11-08-2025 Debentures 10.24% Vishakha Anil Chokhani and others Current Assets of Corporate Debtor admitted. SIN - INE0B7Y07134) Catalyst Trusteeship Limited for an on behalf of RV Investment & Hypothecation over Movable and Claim has been provisionally 10 08-08-2025 82.151.755.15 82,151,755.15 Debentures Nο 8.50% Dealers Pvt. Ltd., Promila Grover Current Assets of Corporate Debtor admitted. Awaiting the claimant's confirmation since a claim for Hypothecation over Movable and the same debenture has also 11 Spectrum Trimpex Pvt. Ltd. 09-08-2025 10,425,477,00 Debentures No 0.00% 10,425,477,00 Current Assets of Corporate Debto been submitted by Catalyst Trusteeship Ltd., acting as Awaiting the claimant's confirmation since a claim for Hypothecation over Movable and the same debenture has also 12 Vishakha Anil Chokhani 09-08-2025 12.819.573.00 Dehentures No 0.00% 12.819.573.00 Current Assets of Corporate Debto been submitted by Catalyst Trusteeship Ltd., acting as Debenture Trustee. Awaiting the claimant's confirmation since a claim for Hypothecation over Movable and the same debenture has also 6.948.221.00 0.00% 6.948.221.00 13 Citra Financials Private Limited 11-08-2025 Debentures No urrent Assets of Corporate Debto been submitted by Catalyst Trusteeship Ltd., acting as Awaiting the claimant's confirmation since a claim for Hypothecation over Movable and the same debenture has also 14 J.P.Plaschem Private Limited 15,885,803.24 0.00% 15,885,803.24 11-08-2025 Debentures No current Assets of Corporate Debtor been submitted by Catalyst Trusteeship Ltd., acting as Debenture Trustee. Awaiting the claimant's confirmation since a claim for Hypothecation over Movable and the same debenture has also 15 Maniulaben Rameshchandra Jain 11-08-2025 10,590,536.00 Debentures No 0.00% 10,590,536.00 urrent Assets of Corporate Debto been submitted by Catalyst Trusteeship Ltd., acting as

Annexure 3

Name of the Corporate Debtor: Blu-Smart Mobility Limited Date of commencement of CIRP: 28-07-2025

List of Creditors as on: 11-08-2025

List of Secured Financial Creditors (other than Financial Creditors belonging to any class of Creditors)

	·					·								(Amount in ₹)
		Details of claim received		Details of claim admitted					1	Amount of any	Amount of			
Sl. No	. Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	mutual dues, that may be setoff	claim not admitted	Amount of claim under verification	Remarks, if any
16	Nirmala Organic Farms & Resorts Private Limited	11-08-2025	9,826,682.44		Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor		No	0.00%	-	-	-	9,826,682.44	Awaiting the claimant's confirmation since a claim for the same debenture has also been submitted by Catalyst Trusteeship Ltd., acting as Debenture Trustee.
17	Radicura Infra Limited	11-08-2025	9,826,682.44	-	Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor	-	No	0.00%			-	9,826,682.44	Awaiting the claimant's confirmation since a claim for the same debenture has also been submitted by Catalyst Trusteeship Ltd., acting as Debenture Trustee.
18	Rohit Sood	11-08-2025	2,888,304.51	-	Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor	-	No	0.00%	-	-	-	2,888,304.51	Awaiting the claimant's confirmation since a claim for the same debenture has also been submitted by Catalyst Trusteeship Ltd., acting as
19	Sree Rayalaseema Dutch Kassenbouw Private Limited	11-08-2025	2,161,098.00		Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor	-	No	0.00%	-	-	-	2,161,098.00	Dehenture Trustee Awaiting the claimant's confirmation since a claim for the same debenture has also been submitted by Catalyst Trusteeship Ltd., acting as
20	Sree Rayalaseema Hi Strength Hypo Limited	11-08-2025	54,027,398.00		Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor	-	No	0.00%	-	-	-	54,027,398.00	Debenture Trustee Awaiting the claimant's confirmation since a claim for the same debenture has also been submitted by Catalyst Trusteeship Ltd., acting as Debenture Trustee.
21	TGV Industries Private Limited	11-08-2025	32,416,438.00	-	Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor	-	No	0.00%		-	-	32,416,438.00	Awaiting the claimant's confirmation since a claim for the same debenture has also been submitted by Catalyst Trusteeship Ltd., acting as Debenture Trustee.
22	Zahan Nikhil Sawhney	11-08-2025	20,696,174.78	-	Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor	-	No	0.00%	-	-	-	20,696,174.78	Awaiting the claimant's confirmation since a claim for the same debenture has also been submitted by Catalyst Trusteeship Ltd., acting as Debenture Trustee.
	Total		1,154,740,491,74	966,228,103,33					100%	-	-	-	188,512,388,41	

Note: THE CREDITORS ARE HEREBY INFORMED THAT:

- 1. In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 6(2)(c) and 12(2)(c) and
- 2. The Resolution Professional and his team is diligently verifying the claims on a daily basis as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to further verification upon receipt of the complete books of accounts and records
- 3. It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of emails and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural aspect that will be addressed in due course of time.
- 4. The Resolution Professional assures all stakeholders that the claims are being continuously verified, and the updated list of claims will be uploaded frequently to maintain transparency and compliance with the regulatory requirements.
- 5. It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id (cirp.blusmant@npvinsolvency.in), to follow-up on their claim for quick actions.